

DISTRICT & SESSIONS COURT, PUNE.

- Reference:** (i) Standard Operating Procedure issued by the Hon'ble High Court, received on 03-06-2020.
- (ii) Hon'ble High Court Circular dated 16-06-2020.
(Modification to SOP dated 03-06-2020).
- (iii) Hon'ble High Court Circular dated 15-09-2020,
(Modification to SOP dated 03-06-2020 and 16-06-2020).
- (iv) District Court Office Order bearing No. B-16(ii)/108/2020, dated 11-09-2020.

No. B-16(ii)/114/2020.

Dated : 19-09-2020.

OFFICE ORDER

Pursuant to the Circular dated 15-09-2020 issued by the Hon'ble Bombay High Court, referred to at Sr. No. (iii) above, the clause No. (1) the Office Order under reference No. (iv) is modified.

Consequently, the Courts falling in Table- 'A' (i.e. situated within the limits of Pune & Pimpri-Chinchwad Municipal Corporations including Pune and Khadki Cantonment area), shall function in **two shifts** w.e.f 21-09-2020 as under, for taking up matters covered by the SOP dated 03-06-2020 (reference No. 1 above), Circular dated 15-09-2020 (reference No. (iii) above) and the Circulars issued by the Hon'ble Bombay High Court from time to time, during the lockdown period.

TABLE - 'A'**Part-I**

(District & Sessions Courts at Pune proper)

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. Neeraj P. Dhote, Principal District & Sessions Judge, Pune.	21-09-2020 to 30-09-2020	--
2)	Shri. S.S. Gosavi, District Judge-1 & Addl. Sessions Judge, Pune.	--	21-09-2020 to 30-09-2020
3)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
4)	Shri. V. K. Yawalkar, District Judge-3 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
5)	Shri. M. R. Purwar, District Judge-4 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
6)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
7)	Shri. J. N. Raje, District Judge-6 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
8)	Shri. H. R. Waghmare, District Judge-8 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
9)	Smt. M. M. Deshpande, District Judge-9 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

10)	Shri. S. H. Gwalani, District Judge-10 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
11)	Smt. R. V. Adone, District Judge-11 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
12)	Shri. G. P. Agrawal, District Judge-13 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
13)	Shri. P. C. Bhagure, District Judge-14 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
14)	Shri. S. N. Sonawane, District Judge-15 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
15)	Smt. S. V. Sahare, District Judge-16 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
16)	Smt. R. U. Malvankar, District Judge-18 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
17)	Smt. S. R. Bhangdiya- Zawar, District Judge-19 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
18)	Shri. S. P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
19)	Shri. R. G. Deshpande, Adhoc District Judge-I and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

20)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
21)	Shri. V. R. Jagdale, Adhoc District Judge-3 and Addl. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
22)	Shri. V. P. Adone, Adhoc District Judge-4 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
23)	Shri. A. V. Kharkar, Adhoc District Judge-5 and Asstt. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
24)	Smt. A. D. Lokhande, Adhoc District Judge-6 and Asstt. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
25)	Shri. T. T. Aglawe, Adhoc District Judge-7 and Asstt. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
26)	Shri. D.D. Almale, Adhoc District Judge-8 and Asstt. Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
27)	Shri. R. K. Khomane, Adhoc District Judge-9 and Asstt. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
28)	Shri. A. N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
29)	Shri. A. Y. Thatte, District Judge-12 and Addl Sessions Judge, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020

30)	Shri. P. R. Ashturkar, District Judge-17 and Addl. Sessions Judge/ Member, MACT, Pune	21-09-2020 to 30-09-2020	--
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Part- II**(Small Causes Court, Pune)**

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Smt. M.S. Bhadane, Judge, Small Causes Court, Pune .	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
2)	Shri. S. N. Patil Additional Judge, Small Causes Court, Pune .	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
3)	Smt. M. S. Sahastrabudhe, 2 nd Addl. Judge, Small Causes Court, Pune	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
4)	Shri. V. V. Kulkarni, 3 rd Addl. Judge, Small Causes Court, Pune	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
5)	Shri. N. K. Joshi 4 th Addl. Judge, Small Causes Court, Pune .	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
6)	Smt. S. G. Agrawal, 5 th Addl. Judge, Small Causes Court, Pune .	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
7)	Smt. H. R. Jadhav, 6 th Addl. Judge, Small Causes Court, Pune	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
8)	Shri. A.B.Jadhav, 7 th Addl. Judge, Small Causes Court, Pune .	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020

Part- III

(Court of Senior Division, Pune)

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. V. V. Nashikkar, Civil Judge, Senior Division, Pune.	21-09-2020 to 30-09-2020	--
2)	Shri. M. S. Agrawal, Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 30-09-2020	--
3)	Shri. S. V. Dindokar, 2 nd Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
4)	Smt. H. A. Patil, 4 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
5)	Shri. V. M. Karhadkar, 5 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
6)	Shri. S. M. Godse, 6 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
7)	Shri. G. R. Patil, 11 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
8)	Shri. J. V. Bhende, 12 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
9)	Shri. S. M. A. Sayyed, 13 th Jt. Civil Judge, Senior Division, Pune	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
10)	Shri. N. S. Puri, 14 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
11)	Smt. V. J. Kore, 15 th Jt. Civil Judge, Senior Division, Pune.	--	21-09-2020 to 30-09-2020
12)	Smt. R. M. Shaikh, 16 th Jt. Civil Judge, Senior Division, Pune.	--	21-09-2020 to 30-09-2020

13)	Shri. S. D. Kurane, 17 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
14)	Shri. R. H. Nathani, 18 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
15)	Shri. A. S. Tekale, 19 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
16)	Smt. K. M. Pingle. 20 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
17)	Smt. M. R. Khanwe, 21 st Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
18)	Shri. P. D. Sawant, 22 nd Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
19)	Shri. N. A. Pathan, 24 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
20)	Shri. R. T. Ingle, 25 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
21)	Smt. K. S. Navandar, 28 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020

Part- IV

**CJSD Courts, Pune (Dealing with family matters situated
at Family Court Building, Pune)**

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Smt. G.V. Jangde- Deshpande, 7 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

2)	Shri. A. N. Navandar, 9 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
3)	Smt. A. A. Pandule, 10 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

Part- VCJSD Courts,Pune (Dealing with cases u/s.138 of N.I.Act)

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. N. N. Patil, 8 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
2)	Shri. O. N. Mantri, 23 rd Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
3)	Shri. V.S. Khandbahale, 26 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
4)	Shri. R. D. Dange, 27 th Jt. Civil Judge, Senior Division, Pune.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
5)	Smt. A. P. Giradkar 29 th Jt. Civil Judge, Senior Division, Pune.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

Part- VICJM, Addl CJM & J.M.F.Cs at Shivajinagar Pune

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. S. S. Ghorpade, Chief Judicial Magistrate, Pune.	21-09-2020 to 30-09-2020	--

2)	Shri. S. H. Salunkhe, Addl. Chief Judicial Magistrate, Pune.	--	21-09-2020 to 30-09-2020
3)	Smt. J. S. Kelkar, J.M.F.C. (Court No.1), Pune.	21-09-2020 to 30-09-2020	--
4)	Smt. R. K. Baphana, J.M.F.C. (Court No.2), Pune.	21-09-2020 to 30-09-2020	--
5)	Smt. T. M. Nirale, J.M.F.C. (Court No.3), Pune.	21-09-2020 to 30-09-2020	--
6)	Shri. P. S. Jondhale, J.M.F.C. (Court No.4), Pune.	21-09-2020 to 30-09-2020	--
7)	Shri. V. I. Shaikh, J.M.F.C.(Court No.5), Pune.	21-09-2020 to 30-09-2020	--
8)	Smt. A. S. Mujumdar, J.M.F.C. (Court No.6), Pune.	21-09-2020 to 30-09-2020	--
9)	Smt. S. R. Patil, J.M.F.C. (Court No.8), Pune.	21-09-2020 to 30-09-2020	--
10)	Smt. M. P. Pardeshi, J.M.F.C. (Court No.9), Pune.	21-09-2020 to 30-09-2020	--
11)	Shri. S. B. Patil, J.M.F.C. (A. C. Court), Pune.	21-09-2020 to 30-09-2020	--
12)	Shri. A. S. Rane, 11 th Jt CJJD and J.M.F.C. Pune.	--	21-09-2020 to 30-09-2020
13)	Smt. S. K. Khan, 12 th Jt CJJD and J.M.F.C. Pune.	--	21-09-2020 to 30-09-2020
14)	Shri. M. A. Shaikh, 13 th Jt CJJD and J.M.F.C. Pune.	--	21-09-2020 to 30-09-2020

15)	Smt. S. S. Ramdin, 14 th Jt CJD and J.M.F.C. Pune.	--	21-09-2020 to 30-09-2020
16)	Smt. S. V. Jadhav, 15 th Jt CJD and J.M.F.C. Pune.	--	21-09-2020 to 30-09-2020

Part- VII**J.M.F.Cs at Pune Cantonment Court, Pune.**

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. K. C. Rajput, Judicial Magistrate, First Class, Cantonment Court, Pune	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
2)	Shri. A. S. Deshpande, Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
3)	Smt. R. S. Patil, 2 nd Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

Part- VIII**J.M.F.C.'s at Khadki Cantonment Court, Khadki, Pune**

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
2)	Smt. D.A. Darveshi, Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

3)	Smt. V. C. Kshirsagar, 2 nd Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
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Part- IX

C.J.J.D. and J.M.F.C.'s at, Pimpri, Pune

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. A. U. Supekar, Civil Judge, Junior Division & J.M.F.C. Pimpri.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
2)	Shri. D. R.Pathan, Jt. Civil Judge, Junior Division & J.M.F.C. Pimpri.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
3)	Smt. R. R.Kale, 2 nd Jt. Civil Judge, Junior Division & J.M.F.C. Pimpri.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020
4)	Smt. R. N.Mujawar, 3 rd Jt. Civil Judge, Junior Division & J.M.F.C., Pimpri.	28-09-2020 to 30-09-2020	21-09-2020 to 25-09-2020
5)	Smt. N. T. Bhosale, 4 th Jt. Civil Judge, Junior Division & J.M.F.C., Pimpri.	21-09-2020 to 25-09-2020	28-09-2020 to 30-09-2020

Part- X**Single Court Establishment within the limits of
Pune and Pimpri-Chinchwad Corporations**

Sr. No.	Name of the Judicial Officer	First Shift (11-00 a.m. to 02-00 p.m.)	Second Shift (02-30 p.m. to 05-30 p.m.)
1)	Shri. S. B. Ganapa, J.M.F.C. (Court No.7), Pune. Deputation at Paud.	21-09-2020 to 30-09-2020	--
1)	Shri. A. B. Tahasildar, Civil Judge, J.D. and J.M.F.C. (PMC), Pune.	21-09-2020 to 30-09-2020	--
2)	Smt. V. R. Mane, Civil Judge, J.D. and J.M.F.C. (PCMC), Akurdi, Pune.	21-09-2020 to 30-09-2020	--
3)	Shri. N. K. Kharade, Judicial Magistrate, F.C. (M.V. Court), Pune	21-09-2020 to 30-09-2020	--
4)	Shri. M. M. Raut, Judicial Magistrate, First Class (Railway), Pune.	21-09-2020 to 30-09-2020	--
5)	Smt. A. A. Pathan, Principal Magistrate, Juvenile Justice Board, Yerwada, Pune.	21-09-2020 to 30-09-2020	--

The **Group-A** and **Group-B** Officers/staffs shall attend the Court/office to the extent of **50% in each shift** and **Group-C** and **Group-D** staffs shall attend the Court/office to the extent of **30% in each shift** by rotation.

Rest of the Office Order under reference No. (iv) shall remain intact.

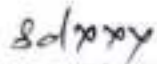
The Office working hours shall be of four (4) hours i.e. half an hour before and after the Judicial working hours.

All the instructions mentioned in the earlier Office Orders shall form part and parcel of this Office Order.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.
Dated: 19-09-2020


(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

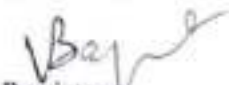
Encl.:

- (i) Copy of Circular dated 15-09-2020 issued by Hon'ble High Court.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/114/2020,
District & Sessions Court,
Pune.
Date: 19-09-2020.

By Order,

Registrar,
District & Sessions Court, Pune.

The Hon'ble the Chief Justice and the other Hon'ble Judges of the Hon'ble Administrative Committee have been pleased to direct that the functioning of all the sub-ordinate Courts, under the control of the Bombay High Court, in terms of the Standard Operating Procedure dated June 3, 2020 (in short SOP), which came to be modified to some extent vide circular dated June 16, 2020, shall stand further modified w.e.f. September 21, 2020, as under :-

A) FUNCTIONING OF THE COURTS

1. For the Courts falling in Table-A and Table-B of the SOP, the Judicial and Office working shall be in Two shifts, as mentioned below -

Courts falling in	Judicial Working	Office Working	Working strength
Table-A	First shift - 10.30 am to 01.30 pm	First shift - 10.00 am to 01.45 pm	Group-A and Group-B Officers 100% (i.e. 50% in each shift).
	Second shift - 02.30 pm to 05.30 pm	Second shift - 02.00 pm to 05.45 pm	Group-C and Group-D staffs 30% in each shift by rotation.
Table-B			Group-A and Group-B Officers 100% (i.e. 50% in each shift). Group-C and Group-D staffs 100% (i.e. 50% in each shift).
	PDJs/Head of the Establishments may change the timings suitable to them but not the duration of the shifts.		

However, if local conditions do not make it feasible to function in two shifts, the PDJ/Head of the Establishment may seek approval for reduction in the shifts from the High Court through proper channel.

2. Where there is only one Court or one Court of one cadre the Court working and Office working shall be in one (First) shift.

3. The PDJ/Head of the Establishment of the Courts wherein the High Court has approved reduction of the Court functioning from two shifts to one shifts shall reassess the local situation and take suitable decision at their end for switching over of the Court functioning again in two shifts as mentioned in the SOP, with intimation to the Registry.

B] ADMINISTRATIVE WORK

1. All the Subordinate Courts falling under the control of the Bombay High Court, whether in Table-A or Table-B of the SOP, shall perform the administrative works as per Civil and Criminal Manual and as directed by the High Court.

2. The Enquiry Officer shall make endeavor to take up the Departmental Enquiry/ies.

C] JUDICIAL WORK

1. By way of SOP, regular functioning of the Courts falling under Table-B is already been regulated w.e.f. 08.06.2020. All the Subordinate Courts falling under the control of the Bombay High Court, falling in Table-A shall; and those falling in Table-B shall preferably; deal with the following matters :

CRIMINAL

1. Applications under Section 125 to Section 128 of the Code of Criminal Procedure, 1973.
2. Matters under the Protection of Women from Domestic Violence Act, 2005.
3. Cases triable by Court of Sessions or Special / Designated Courts where one or more accused is/are in custody for three years or more.
4. Cases triable by the Magistrate where one or more accused is/are in custody for six months or more.
5. Cases where specific time is stipulated in legislation for concluding of trial, e.g. The protection of Children from Sexual Offences Act, 2012 (**POCSO Act**), etc.
6. Cases before the Special Courts such as under the Prevention of Money Laundering Act, 2002, the Maharashtra Protection of Interest of Depositors (in Financial Establishments) Act, 1999, the Maharashtra Control of Organised Crime Act, 1999, the Prevention of Corruption Act, 2018, the Narcotic Drugs and Psychotropic Substances Act, 1985 etc.
7. Cases under the Special statutes e.g. under the Prevention of Money Laundering Act, 2002, the Maharashtra Protection of Interest of Depositors (in Financial Establishments) Act, 1999, the Maharashtra Control of Organised Crime Act, 1999, the Prevention of Corruption Act, 2018, the Narcotic Drugs and Psychotropic Substances Act, 1985 etc. wherein the accused are in custody.
8. Cases investigated by the National Investigation Agency and the Central Bureau of Investigation.

9. Cases which are at a matured stage, e.g. at the stage of arguments or at the stage of examination of accused under Section 313 of the Code of Criminal Procedure, etc.

10. Transfer application under Section 408 of the Code of Criminal Procedure.

11. Cases wherein directions have been given by the superior Courts for conclusion of the trial/case within stipulated period i.e., Cases made time bound by the Hon'ble Supreme Court of India or by the High Court.

CIVIL

1. Petitions / matters for decree of divorce by mutual consent or declaration for nullity of marriage.

2. Petitions/ Cases relating to payment of alimony.

3. Petitions / Cases for custody of Child / Children and for visiting rights claimed by the parents.

4. All Applications / Petitions / Matters before the Motor Accident Claims Tribunal wherein the claim for compensation is for Death or Amputation of any limb.

5. Cases wherein the claim for compensation is for Acquisition of Agricultural Land.

6. Transfer application under Section 24 of the Code of Civil Procedure, 1908.

7. Petitions / Cases of Adoption wherein all the parties are citizen of India.

8. Hearing of interlocutory / interim application e.g. for Stay, taking LRs of deceased party on record, restoration for proceeding, condonation of delay etc..
9. Cases wherein directions has been given by the superior Courts for conclusion of the trial/case within stipulated period i.e., Cases made time bound by the Hon'ble Supreme Court of India or by the High Court.

APPELLATE AND REVISIONAL COURTS

All the Appeals and Revisions which are at the stage of arguments.

D] COMMON GUIDELINES

1. The Judicial Officers may give priority to the cases which are posted for delivery of judgments.
2. The Judicial Officers may also frame the issues or charge in the cases posted for such cause.
3. The Judicial Officers may pass appropriate order as per law, if it is noticed that any Advocate or Party is deliberately remaining absent in the above matters.
4. The Principal District and Sessions Judge/Head of the Establishment, in consultation with the Advisory Committee, if any, after taking views of the stakeholders, may take decision at their end whether to allow the Advocate to open the Chamber/s and/or Bar Room/s or part thereof for their use.
5. The Principal District and Sessions Judge/Head of the Establishment, in consultation with the Advisory Committee, if any, and after taking views of the stakeholders, shall take decision at their end as to the number of entry and/or exit points in the Court premises.

6. Save and except the directions aforesaid, rest of the provisions envisaged in the SOP, modifications therein vide Circular dated 16.06.2020 and Circulars/Directions issued by the High Courts shall apply mutatis mutandis.

Date : 15.09.2020

Sd/-

Registrar General